

**Name of the corporate debtor: Sigma-C Infrastructure Pvt Ltd**  
**Date of commencement of CIRP: 8<sup>th</sup> February, 2023**  
**List of creditors as on: 5<sup>th</sup> August, 2023**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

(Amount in Rs)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Hitachi Energy India Limited (earlier known as ABB Power Products and Systems India Limited)	CIN: L31904KA2019 PLC121597	22 <sup>th</sup> February, 2023	13,29,28,837.85	1,745	The claim arised on account of supply of GIS and other ancillary equipment by Hitachi Energy India Limited to Corporate Debtor for utilization at Prinsep Street substation of CESC Ltd.	NIL	NIL	NIL	NIL	NIL	NIL	5,96,77,092.85	NIL	No documentary/ contractual stipulations submitted based on which interest of Rs. 5,96,77,092.85 has been claimed.